

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-17/2015/4421/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the th 19 May, 2023.

Sub: **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter Nos. DJHj/23/1323 dtd. 18.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Restricted holiday on 19.05.2023 and casual leave on 20.05.2023 alongwith station leave permission, with the official vehicle, at own cost, from the evening of 18.05.2023 till the morning of 22.05.2023.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

S/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/4422/dated , 19-05-2023

Copy to.

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rds
/